

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 22 OF 2009**

Thursday, this the 12th day of November, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

K.Subramanian  
Retired Sr.Trackman  
Office of the Section Engineer/Permanent Way  
Southern Railway/Trichur  
Residing at Kuriakkottu Veedu  
Vella Road, Thekkumuri  
Pottur Post  
Mulankunnathukavu  
Trichur District

Applicant

(By Advocate Mr. TCG Swamy )

versus

1. Union of India represented by the  
General Manager, Southern Railway  
Headquarters Office, Park Town P.O  
Chennai – 3
2. The Senior Divisional Finance Manger  
Southern Railway, Trivandrum Divisional Office  
Trivandrum – 14
3. The Divisional Personnel Officer  
Southern Railway, Trivandrum Divisional Office  
Trivandrum – 14
4. The Senior Divisional Personnel Officer  
Southern Railway, Palghat Divisional Office  
Palghat

Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil )

The application having been heard on 12.11.2009, the  
Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Reply statement filed to the OA substantially redresses the  
grievance of the applicant in this OA. All that the Counsel for applicant

prays for now is that further action for payment of pension be directed to be made within a time schedule by the Tribunal. It is hopped that within two months the entire action would be completed and the applicant would be in a position to get his full pension. OA is disposed of accordingly. No costs.

Dated, the 12<sup>th</sup> November, 2009.



Dr.K.B.S.RAJAN  
JUDICIAL MEMBER

VS